

SPECIAL BENCH

ITEM NO.111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.206/2022, IA No.186/2022, IA No.349/2022, IA No.388/2022,
IA No.62/2023, IA No.214/2023, IA No.215/2023, IA No.140/2024 &
IA No.183/2024 IN CP (IB) No.322/ALD/2018**

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MRS. ANITA NIRULA & ANR V/S M/S PIYUSH SHELTERS INDIA PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Kumar, Adv. : *For Applicant/ RP in IA No.206/2022,
IA No.349/2022, IA No.388/2022 and
Res. in IA No.186/2022, IA No.62/2023,
IA No.214/2023, IA No.215/2023
& IA No.183/2024*

NONE : *For the Applicant in IA No.62/2023*

NONE : *For the Applicant in IA No.214/2023 &
IA No.215/2023*

NONE : *For the Applicant in IA No.140/2024*

Sh. Vedant Agarwal, Proxy for : *For the Applicant in IA No.183/2024*
Sh. Rahul Agarwal, Adv.

ORDER

Ld. Counsels representing their respective parties are present. However, none present for the other parties.

- 1. This being a Special Bench, at the request of the learned counsels representing the parties, the matter is adjourned for further hearing on 5th August, 2024 before the Regular Bench, and to be taken up at 02:30 PM.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*